

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

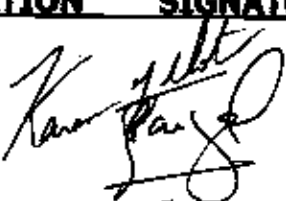
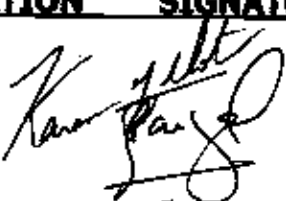
C. P. NO. 127/2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016**

NAME OF THE COMPANY: M/s. Johari Exports P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Karan Malhotra,	Adv.	Petitioner	
2.	Ms. Pooja M. Saigal	Adv.	Resp No 1-23	

ORDER

Both counsels for the petitioner as well as the respondent submit that the files of the present proceedings are not in order. The documents and the replies have been bifurcated and filed in different compilations. They, therefore, request for permission to prepare proper compilations and paginate them properly before the Ld. Registrar in order to address their final arguments before this Bench.

2. Permission granted.
3. To come up for final arguments on 04.01.2017.


(Ina Malhotra)
Member Judicial